

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-2148
ANSWERED ON- 19/03/2025

FAKE RECEIPT PROVIDED BY TOLL COLLECTORS

2148. SHRI ASHOKRAO SHANKARRAO CHAVAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether NHAI/toll collectors at various toll collection centres maintains the data of vehicles crossing the toll without fastag and if so, details thereof;
- (b) whether Government has received any complaints that toll collected from the vehicles without fastag is not entered in authorised software tolling management system of NHAI and fake receipt is provided from an illegal software leading to loss of crores of rupees to NHAI and if so, details thereof; and
- (c) whether Government has set up an enquiry team to look into the matter and if so, time by when the report is likely to be submitted to Government?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) Yes, Sir. The Toll Management System (TMS) software installed at User fee (Toll) Plazas maintains records of non-FASTag/non-functional FASTag Vehicles which are either paying cash or have sought exemption.
- (b) Yes, Sir. Government has received information of partial cash collection from non-FASTag/blacklisted FASTag vehicles through separate handheld machines at Atraila Shiv Gulam user fee Plaza in Mirzapur, Uttar Pradesh.
- (c) Yes, Sir. Government has setup a 3-Member Enquiry Committee to look into the matter. The Committee has submitted its report to Government.
